## **Declaration of Assets and Liabilities**

Year 2024-25

I, BÎNOD KUMAR CHOU, Son daughter/wife of LATE - RAM PARICHHAN

ged 52 years, belonging to OFFICE ATTENDANT.

Service and presently working as BIHAR LACISTATIVE ASCEMBLY give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependents\*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

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| Sr.<br>No. | Description  | Self        | Spouse<br>Name(S)       | Dependant-1<br>Name | Dependant-2<br>Name | Dependant-3<br>Etc. Name |
|------------|--|-------------|-------------------------|---------------------|---------------------|--------------------------|
| (i)        | Cash   | 6,000/-     | 5000/-                  | 5000/-              | NIZL                | MIL                      |
| (ii)       | Deposits in<br>Banks, Financial<br>Institutions And<br>Non-Banking<br>Financial<br>Companies | MEL         | NET                     | NIEL                | MIL                 | NIIZ                     |
| (iii)      | Bonds,<br>Debentures and<br>Shares in<br>companies   | NIL         | NIL                     | NIL                 | NIL                 | NIL                      |
| (iv)       | Other financial<br>institutions,<br>NSS, Postal<br>Savings, LIC<br>Policies, etc             | VIT         | NIEL                    | MIL                 | NIL                 | MIL                      |
| (v)        | Motor Vehicles<br>(details of<br>make, etc.)   | MIL         | NIT                     | NIL                 | NIZZ                | N12 L                    |
| (vi)       | Jewellery (give<br>details of<br>weight and<br>value)  | GOLD-15g    | n 40lD-20<br>SILVER-SUC | 1111                | NIL                 | NILL                     |
| (vii)      | Other assets,<br>such as values<br>of claims /<br>interests                                  | TV<br>FREZE | NIL                     | NIL                 | MIL                 | NIL                      |

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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<sup>\*</sup> Dependant here means a person substantially dependent on the income of the employee.

## B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

| Sr.<br>No. | Description   | Self   | Spouse<br>Name(5)   | Dependant-1<br>Name | Dependant-2<br>Name | Dependant-3<br>Etc. Name |
|------------|---|--|---------------------|---------------------|---------------------|--------------------------|
| (1)        | Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value                           | 10 kat<br>Pipanhi<br>Latia<br>Puhaan<br>Pauaan<br>Rai<br>Vu F-13 | HA<br>NIA NIL<br>HR | NIL                 | NIL                 | NIL                      |
| (ii)       | Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value                       | MIL  | NIL                 | NIL                 | MIL                 | NIL                      |
| (iii)      | Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value | Nit  | NIL                 | NIL                 | NIL                 | NIL                      |
| (iv)       | Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value               | NJL  | MIL                 | NIL                 | MIL                 | MIL                      |
| (v)        | Others (such as interest in property)   | Toint<br>Ancestral<br>Propert                                    | NIL                 | 1111                | VIIL                | MIL                      |

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

| Sr.<br>No. | Description   | Name & address of Bank /<br>Financial Institutions(s) /<br>Department (s) | Amount outstanding as |  |
|------------|---|---|-----------------------|--|
| (a)        | (i) Loans from Banks  | SBL WIDHAN MANDAL   | 800000                |  |
|            | (ii) Loans from financial<br>institutions   | XIL   | MIL                   |  |
|            | (iii) Government Dues:<br>(a) dues to departments<br>dealing with government<br>accommodation | NIL   | MIL                   |  |
|            | (b) dues to departments<br>dealing with supply of<br>water                                    | NIL   | MIL                   |  |
|            | (c) dues to departments<br>dealing with supply of<br>electricity                              | NIL   | MIL                   |  |

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|     | (d) dues to departments<br>dealing with telephones   | MIL        | NIL |  |
|-----|--|------------|-----|--|
|     | (e) dues to departments<br>dealing with government<br>transport (including<br>aircraft and helicopters)  | NIL        | MIL |  |
|     | (f) Other dues, if any   | NIL        | NIL |  |
| (b) | (i) Income Tax including<br>surcharge [Also indicate<br>the assessment year upto<br>which Income Tax Return<br>filed. Give also Permanent<br>Account Number (PAN)] | ATSPC1587B | NIL |  |
|     | (ii) Wealth Tax [Also<br>Indicate the assessment<br>year upto which Wealth<br>Tax return filed.]   | NIL        | MIL |  |
|     | (iii) Sales Tax [Only in<br>case of proprietary<br>business]   | MIL        | MIL |  |
|     | (iv) Property Tax  | NIL        | NIL |  |

## Personal Detail

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|--|-----------------|--|
| GPF/CPF/PRAN No.   | 1 -             | PTS/BLA-1008   |
| Gender   | :-              | [ M/F)   |
| Date of Birth  | ;-              | 02011973 (DD/MM/YYYY)  |
| Class/Group  | ;-              | (A/B/C)  |
| Cadre  | !=              | OFFICE ATTENDANT   |
|  |                 | (Full Name e.g. B.A.SBihar Administrative Service, B.S.S Bihar Secretariat Service etc.) |
| Home District  | i*              | MADHUBANI  |
| I hereby d<br>knowledge and be   | eclare<br>lief. | that the above details are true to the best of my  |

Name of Employee: BINDD KUMAR CHOUDINARY

Place: PADITNIA Designation: OFFICE ATTENDANT Date: !110212025

Department: B.L.A

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.